श्रीमती माधुरी सिंह (पूर्णिया) : उपाध्यक्ष महोदय, बिहार भारत का मुख्य और महत्त्वपूर्ण राज्य है। पिछले कुछ वर्षों में देश में प्रगति और विकास के बावजूद पूर्णिया जिले में परिवहन के साधनों की वृद्धि नहीं हुई है। किन्तु वनमन्खी का रूप प्राय: एक सा ही है। यह महत्त्वपूर्ण स्थान है। इस क्षेत्र की आबादी में वृद्धि हुई है, नगरीकरण की चाल तेज हुई है। अनेक अर्द्ध देहाती इलाके इसकी परिधि में आ गए हैं। छोटे उद्योगों के कारण आबादी में असामान्य वृद्धि हुई है। इन सब के बावजूद वनमन्खी में रेलवे क्रासिंग पर ओवर-ब्रिज नहीं है। ओवर-ब्रिज के अभाव में जनता को काफी कठिनाई का सामना करना पड़ता है। गाड़ी आने के समय रेलवे क्रासिंग बंद होने पर भारी भीड़ दोनों ओर एकत्र हो जाती है। ट्रकों और बसों के अतिरिक्त नजदीक के गांवों की जनता को काफी परेशानी का सामना करना पड़ता है। नजदीक ही सरकारी दफ्तरों के कर्मचारियों को बहुत देर तक प्रतीक्षा करनी पड़ती है। लोगों को प्राणों का खतरा रहता है और आये-दिन प्राय: दुर्घटनाएं होती रहती हैं। वनमन्खी रेलवे स्टेशन पर यात्रियों के लिए विश्रामगृह, भोजनालय और जलपान-गृह भी नहीं हैं। वनमन्खी बिहार का मुख्य रेलवे स्टेशन हैं। इस लिए रेलवे मंत्रालय से मेरा अनुरोध हैं कि वनमन्खी में रेलवे क्रासिग पर ओवर-ब्रिज का निर्माण और रेलवे स्टेशन पर विश्राम-गृह भोजनालय तथा महत्त्वपूर्ण यात्री-सुविधाएं बढ़ाई जाएं और इसे इस क्षेत्र के महत्त्व के अनुरूप बनाया जाए।

(ii) Need for opening archaeological circle office in Orissa.

SHRIMATI JAYANTI PATNAIK (Cuttack) : Under Rule 377, I make the following statement :

The maintenance of the ancient monuments lying in the premises of Lord Lingaraj temple, Bhubaneshwar has not been given proper attention by the Government of India. Cleanliness of the temple and its premises been neglected badly. Most of the temples, particularly the Bhubaneshwari Temple, Dakhina Chara, Ganesh temple and Bhoga Mandap etc. are leaking during rains. The stone floor of the main temple premises has been damaged. With the increase in the number of visitors the demand for the Mahaprasad and Bhoja have also increased. But it is regrettable that adequate arangement has not been made to provide shops for the sale of Mahaprasad. It is necessary to provide shops and dining space to contain the growing demands of the religious public. This will also help in keeping the premises hygenic.

This being an important monument and a religious institution of national fame attracts thousands of visitors daily.

All these shortcomings are becomes Orissa has not had its Archoaeological circle office. If the office is located in Orissa it will look after the entire maintenance of the monuments

The Central Archaeological Deptt. has taken over the maintenance of this temple premises, but no positive interest has been shown by it to preserve these ancient monuments. Thus perfect mainteance of the temple and its premises has become real necessity and therefore, deserves the special attention of the Government of India.

For a permanent solution to these problems I demand that an archaeological circle office should be established exclusively for Orissa to look after the maintenance of these monuments as and when required.

(iii) Need for opening certain offices of Railways in Orissa.

SHRI CHINTAMANI JENA (Balassore): Under Rule 377 I make the following statement :

Orissa has not so far had the privilege of having the offices of construction for any railway lines in the State. These are always located outside the State in spite of the fact that construction of new lines has been under taken inside Orissa. The offices of the Senior Engineers and other administrative offices for Cuttack-Paradip line and Railway Workshop at Maneswar were located at Calcutta though the real work is being carried out in this State. The following projects have now been sanctioned for Orissa :